NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C. P.No.501/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M.

Name	of the Company	Kamlesh Kalidas Shah -Versus- Balrampur Chini Mills Ltd	d.	
Under Section		58/59		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of family	Signature with date

1) ANKITA UPADHYA

2) RITUPARNA SANYAL

- FOR RESPONDENTS.

ORDER

Ld. Counsel for the petitioner and the respondent are present.

List on 10/11/2017.

1 ANCE MURARKA.
RAITIONU

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

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